Act No... 6//////
Date of Assent ... 19/5/////
Date of Publication ... (5//9/)

BILL-NO. 5-OF-1977

THE MANIPUR MINISTERS, SPEAKERS AND CHAIRMAN HILL AREAS COMMITTEE OF THE LEGISLATIVE ASSEMBLY (GRANT OF MOTOR CAR ADVANCE)

(FIRST AMENDMENT) BHLL, 1977

化的整个分别性的 自由自己的第三人

(As passed by the Legislative Assembly, Manipur on 20-4-77)

BHLE Ada

Manipur Act 11 of 1976. to amend the Manipur Ministers, Speakers and Chairman Hill Areas Committee of the Legislative Assembly (Grant of Motor Car Advance) Act, 1976 in order to extend the facilities to the members of the Manipur Legislative Assembly.

It is hereby enacted in the Twenty Eighth Year of the Republic of India as follows:—

1. (1) This Act may be called the Manipur Ministers, Speakers and Chairman Hill Areas Committee of the Legislative Assembly (Grant of Motor Car Advance) (First Amendment) Act, 1977.

Short title & extent.

- (2) It shall come into force at once.
- 2. In sub-section (1) of section 1 of the Manipur Ministers, Speakers and Chairman Hill Areas Committee of the Legislative Assembly (Grant of Motor Car Advance) Act, 1976 (hereinafter referred to as the Principal Act), for the word "and" occurring in the second line in between the words "Speakers" and "Chairman", a comma shall be substituted and thereafter the words "and the Members" shall be inserted after the word "Committee" occurring in the second line.

Amendment of section 1.

11

Manipur Act 11 of 1976. Amendment of section ?

3. In section 2 of the Act after clause (b) the following shall be inserted as clause (bb),—

"(bb) 'Member' means a member of the Manipur
Legislative Assembly as defined in the
Salaries and Allowances of Members of
the Legislative Assembly (Manipur) Act,
11 of 1972."

4. In section 15 of the Principal Act for the word sand" occurring in the third line in between the words "Speakers" and "Chairman", a comma shall be substituted and thereafter the words "and a Member" shall be inserted after the word "Committee" occurring in third line.